

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/114/KOB/2024 in CP/13/KOB/2022
SECTION	SEC. 242 (4) C/ACT R/W RULE 11 NCLT.
NAME OF PARTIES	K C THOMAS & 37 OTHERS V/S CASINO HOTELS LTD & 11 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	KSR &CO
RESPONDENTS ADVOCATE/ PROFESSIONAL	MENON & PAI.

26 JUNE 2024

O R D E R

IA(C/ACT)/114/KOB/2024 in CP/13/KOB/2022

Learned Authorised representative, PCS Mr. K S Ravichandran appears on behalf of the Applicants. Learned Counsel, Mr. Niranjan Sankar Rao appears on behalf of the Respondents through virtual mode and seeks time to file reply affidavit. Time granted, let the same be filed within a period of 2 weeks. Copy of the reply may also be placed on the Counsel appearing for the other side.

In addition to above directions, the counsel for the Respondents is directed to place on record the steps taken in compliance of order dated 30.05.2024 by way of an affidavit at least 2 days before the next date fixed for hearing after serving the copy of the same on the applicant.

List this matter for further consideration on **23.07.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**